THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WEL-FARE (SHRI KRISHNA KUMAR): (a) No, Sir. However, the 9th Joint Conference of the Central Council for Health and Central Family Welfare Council had adopted a Resolution in 1983that no new medical colleges should be allowed to be opened in any State[U.T. without prior approval of the State U.T. Government, Medical Council of India and the Government of India.

(b) No such proposal is pending with the Govenment of India. The Medical Council of India has reported that the Council has received requests from 4 medical colleges seeking recognition of their medical qualifications.

(c) The Government of India are opposed to the practice of charging of capitation fee for admission of students in medical colleges and have been advising the State Governments to do away with the system of Capitation fee. The Joint Conference of Central Council₈ of Health and Family Welfare at their meeting held on 7th—9th July, 1983 had also passed a resolution to the effect that "All States|U.Ts should take steps to put an end to the practice of charging capitation fee for admission of students to medical colleges".

Captive generation plant for Calcutta Metro Railway

1856. SHRI KAPIL VERMA: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the Planging Commission has rejected in principle a Railway Boards' proposal to set up captive generation plant for Calcutta Metro Railways, which is expected to have a total power requirement of 53 MW once it is fully operational;

(b) if so, what are the reasons therefor; and

(c) what alternative arrangements have been made by the Metro authorities?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

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(b) Does not arise.

(c) State Government of West Bengal have confirmed that they would meet the power requirements of Calcutta Metro.

Achievements in the Family Welfare . Programmes

1857. SHRI KAPIL VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to accelerate the progress of family welfare programmes in those States when are lagging behind the targets; and

(b) if so, what are the Statewise figures of achievements during the last three years?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WEL-(SHRI KRISHNA KUMAR): FARE (a) and (b) A statement showing the Statewise achievement figures during the last three years is annexed (See Appendix CXXXVI. Appendix No. 33) Implementation of the family welfare programme by the States is constantly appraised, major problem areas identified and appropriate strategies adopted so as to improve performance in States including those which are lagging behind the targets. Ł _- ,

Construction of overbridges and subways between Madras Beach and Tambaram

1858. SHRI R. MOHANARANGAM: Will the Minister of TRANSPORT be pleased to state:

(a) what are the details of work undertaken by the Railways for the construcction of new railway overbridges and subways between Madras Beach and Tambaram; and

(b) by when the work is likely to be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) The following works of subways road under bridges between Madras Beach and